

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR.CHIRAG BHANU SINGH

Civil Appeal No(s). 13371/2015

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

Appellant(s)

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

Respondent(s)

Date : 27/07/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Gupta,Adv.

For Respondent(s)

Mr. Balraj Dewan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties have failed to file the statement of case within the statutory period. Service stands complete. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(CHIRAG BHANU SINGH)
Registrar

SB